


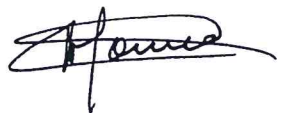
NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 26/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/412/ (IB)/2017
NAME OF THE PETITIONER(S) : SRL ADVISORS LLP
NAME OF THE RESPONDENT(S) : RENAULT NISSAN AUTOMOTIVE INDIA PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	Aashish Jain Duvvi For Sulema & Sulema	Counsel for the Respondent	
2.	Monica Chopda For T. K. Bhaskar & Harshankar	COUNSEL FOR PETITIONER	

ORDER

Counsel representing both the parties are present. Counsel for respondent filed memo in relation to the transfer of the petition to the Hon'ble High Court of Madras. The matter is adjourned for hearing submissions by both the counsel. Put up on 12.10.2017 at 10.30 A.M.


K Anantha Padmanabha Swamy
Member (Judicial)

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